

रेलवे स्कूल

*२०५०. श्री बांगड़े : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कारण है कि मध्य प्रदेश में रेलवे प्राथमिक और माध्यमिक स्कूलों में हरिजन बालकों से पूरी फीस ली जाती है जबकि उसी राज्य की सरकार प्राथमिक स्कूल से विश्वविद्यालय तक निःशुल्क शिक्षा देती है ;

(ख) क्या यह सच है कि रेलवे प्राथमिक स्कूलों में भी सब विद्यार्थियों से प्रथम, द्वितीय, तृतीय और चतुर्थ कक्षाओं में क्रमशः अधिकतम शुल्क चार आना, छः आना, आठ आना और दस आना लिया जा रहा है और

(ग) क्या यह भी सच है कि एक ही स्कूल में पढ़ने वाले दो भाइयों में से किसी को भी छात्री फीस की रियायत नहीं दी जाती ?

रेलवे तथा परिवहन उपमंत्री (श्री अलमगेशान) (क) सरकार को यह मालूम नहीं है कि मध्य प्रदेश में हरिजन बच्चों को प्राइमरी स्कूल से लेकर यूनिवर्सिटी तक निःशुल्क शिक्षा दी जाती है। यह पता चला है कि मध्य प्रदेश सरकार की ओर से अभी हाल में हिदायत जारी की गई है कि जब तक इस सवाल पर फैसला न हो जाय, हरिजन विद्यार्थियों से हाई स्कूल तक फीस न ली जाय। इस के अनुसार रेलवे स्कूलों में पढ़ने वाले हरिजन बच्चों से भी फीस न लेने के मवाल पर विचार किया जा रहा है।

(ख) जी हाँ।

(ग) जी हाँ।

Comet Aircraft

*२०५१. श्री M. Islamuddin : Will the Minister of Communications be pleased to state :

(a) whether it is a fact that Government have placed orders for Comet aircraft ; and

(b) if so, by what time they are expected to be received ?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) and (b) In 1953, the Air India International Ltd. had placed an order, with the approval of Government, for the purchase of 2 Comets-Mark III. As a result of the recommendations of the Enquiry Commission which investigated the crashes of B.O.A.C. Comets, Messrs. De Havilland Aircraft Company Ltd., the Manufacturers of the Comets, have abandoned their project to manufacture the Mark III series of this type of aircraft. The Air India International Corporation have in the circumstances cancelled the order for the two Mark III aircraft. Thus, there is at present no order by the Corporation for Comet aircraft.

Railway Workshop, Khargpur

*२०५३. श्री Subodh Hasda : Will the Minister of Labour be pleased to refer to the reply given to the starred question No. 418 on the 17th August, 1955 and state the reasons for employing only one Scheduled Tribes Candidate in the Khargpur Railway workshop out of the 804 registered in the Employment Exchanges during 1954-55, though there was sufficient demand of candidates in the various sections of the Workshop ?

The Minister of Labour (Shri Khandubhai Desai) : Against 804 Scheduled Tribes applicants registered by the Khargpur Employment Exchange during 1954-55, 247 were placed in employment in various Government and other establishments. 15 men were submitted against suitable vacancies in Khargpur Railway Workshop, of whom one was appointed. The result in respect of the others is awaited.

Sale of Nera

*२०५४. Shrimati Ila Palchoudhury: Will the Minister of Railways be pleased to state :

(a) whether it is a fact that the Railway Board have recently sanctioned the sale of Nera at Patna and Gaya Railway stations;

(b) whether the sale of this liquid has been allowed at other railway stations also ;

(c) if so, the names of the stations ; and

(d) the conditions under which it has been allowed ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) : (a) The sale of Nera at Patna and Gaya stations has been permitted by the Eastern Railway Administration.

(b) Yes, at some stations on Western, Central and South-Eastern Railways.